

ORISSA HIGH COURT

FILING REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/16011/2026	GOPAL CHANDRA LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAGHUNATHPALI /118 /2026 () //	
2	D-BLAPL/16013/2026	VIJAY RANA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	JONK /97 /2026 () //	
3	D-BLAPL/16016/2026	BADAL @ SAROJ KUMAR BEHERA @ SAROJ BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI MODEL /172 /2026 () //	
4	D-BLAPL/16022/2026 BLAPL/5467/2026	SOUMYA RANJAN PARDIA @ SOUMYA PARDIA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOLANGIR TOWN /246 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000752/2026	
5	D-BLAPL/16030/2026	SUMANTA @ MITHUN PODHA VS STATE OF ODISHA	ARABINDA DASH VS	BIRMAHARAJPUR /36 /2025 () //	AOR20220001945C202600021
6	D-BLAPL/16034/2026	GUDU @ SADIK SAHA VS STATE OF ODISHA	SRIKANT KUMAR BARIK VS	CHANDANPUR /97 /2026 () //	AOD20240000581C202600062
7	D-BLAPL/16037/2026	PRATIK GURJAR VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /98 /2026 () //	
8	D-BLAPL/16040/2026	RANJAN SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /41 /2026 () //	
9	D-BLAPL/16041/2026	MAMTA PATUA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	CHANDRASEKHARPUR /528 /2025 () //	AOD20220004576C202600055
10	D-BLAPL/16050/2026	HAREKRUSHNA MAJHI VS STATE OF ODISHA	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /6 /2026 () //	
11	D-BLAPL/16054/2026	KUSHA SA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /117 /2026 () //	

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12	D-BLAPL/16055/2026	JUHIA @ AKURA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /436 /2025 () //	
13	D-BLAPL/16068/2026	SAYED LUCKY ALLI @LUCKY VS STATE OF ODISHA	BHARAT JALLI VS	CHANDANPUR /97 /2026 () //	AOD20240000581C202600061
14	D-BLAPL/16069/2026	PRITOSH BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /11 /2026 () //	
15	D-BLAPL/16070/2026	RINKU@ JAMAL SAHAAGED VS STATE OF ODISHA	BHARAT JALLI VS	CHANDANPUR /97 /2026 () //	AOD20240000581C202600059
16	D-BLAPL/16072/2026	BANUPRAKASH T VS STATE OF ODISHA	PRATYUSHA NAIDU VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /42 /2025 () //	
17	D-BLAPL/16074/2026	KANHA SAHU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	RAMPUR (SONEPUR) /44 /2026 () //	AOR20220002454C202600071
18	D-BLAPL/16078/2026	SAILENDRA KARNA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /42 /2025 () //	AOD202400004576C202600056
19	D-BLAPL/16079/2026	PRADEEP KUMAR BEHERA @ SIBUNA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BARAMBA /213 /2024 () //	
20	D-BLAPL/16082/2026	SHEUIK @ SEIKH IRFAN UDDIN VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHAJURIPADA /60 /2026 () //	AOD20240000012C202600160
21	D-BLAPL/16083/2026	UDHAB MAHANANDIA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	GOCHHAPADA /33 /2026 () //	
22	D-BLAPL/16084/2026	BHAGIA @ BHAGABAN DAS VS STATE OF ODISHA	BHARAT JALLI VS	BANAPUR P.S. /170 /2026 () //	AOD20240000581C202600058
23	D-BLAPL/16085/2026	ASISH KUMAR DAS	SASHIDHAR RANJIT	BASTA /488 /2025	AOR20220002633C202600015

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		VS	VS	()	
		STATE OF ORISSA		//	
24	D-BLAPL/16088/2026	BIMAL ROUT	SANJIB KUMAR BHANJADEO	RAIBANIA /74 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/16092/2026	DUSMANTA KUMAR MUDULI @ DUSMANTA MUDULI	SATYASHREE MOHANTY	INFOCITY PS /504 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16097/2026	KALIA @ GOPINATH DAS	ASHOK KUMAR ROUT	BHADRESWAR /15 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/16099/2026	MANMATH PRADHAN	ANUPAM RATH	SATYABADI /129 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/16101/2026	SRIDHAR SINGH @ SIGHAM	DEEPAK KU SAHOO	AUL /383 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/16102/2026	RAJESH ORAM	BIRAJA PRASANNA DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/16105/2026	MANOJ KUMAR BEHERA	SUDHANSU SEKHAR DASH	BHANJANAGAR /1189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/16108/2026	JAGANNATH MUDULI	BINOD KUMAR HATI	BELPARA /14 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/16109/2026	SUDIPTA SAMANTARAY @ DIPU	AMLAN SHAKTI PAUL	KHURDA SADAR /184 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/16110/2026	JHARANA SAHOO	DEEPALI MOHAPATRA	KANTABANJI /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/16112/2026	CHANDRAKANTA DASH @ SUDU	BINAYA BHUSAN ROURAY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026	
		VS	VS	()	

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35	D-BLAPL/16115/2026	STATE OF ODISHA JHARANA SAHOO VS	DEEPALI MOHAPATRA VS	// KANTABANJI /509 /2024 ()	
36	D-BLAPL/16117/2026	STATE OF ODISHA PRADIP KUMAR SETHY @ SETHI VS	JUGALA KISHORE PANDA VS	// BOUDH /212 /2026 ()	
37	D-BLAPL/16118/2026	STATE OF ODISHA FIROZ KHAN VS	SUDHANSU SEKHAR DASH VS	// / /0 ()	
38	D-BLAPL/16119/2026	STATE OF ODISHA GOPAL MAHANANDA VS	SUBODH KUMAR MOHANTY VS	// SINDHIKELA PS /290 /2023 ()	
39	D-BLAPL/16122/2026	STATE OF ODISHA GOPI PANGI VS	JUGALA KISHORE PANDA VS	// / /0 ()	
40	D-BLAPL/16125/2026	STATE OF ODISHA K.NAGESWAR @ KELE NAGESH RAO @ KELE DASAJUGALA KISHORE PANDA VS	VS	// CHITRAKONDA /71 /2023 ()	
41	D-BLAPL/16127/2026	STATE OF ODISHA MAHENDRA NANDLAL MAKWANA VS	SMRUTI RANJAN ROUT VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /48 /2024 ()	
42	D-BLAPL/16128/2026	STATE OF ODISHA BUBUN ROUT @ SATYAPRAKASH ROUT VS	KARUNAKAR GAYA VS	// PAHALA /80 /2025 ()	
43	D-BLAPL/16136/2026	STATE OF ODISHA KALIA @ SURYAKANTA NAYAK VS	SK. ZAFARULLA VS	// DHAMARA PS /87 /2024 ()	
44	D-BLAPL/16138/2026	STATE OF ODISHA KRUSHNA CHANDRA JENA @ BABULU VS	ASHOK KUMAR SARANGI VS	// JAJPUR TOWN /497 /2025 ()	
45	D-BLAPL/16141/2026	STATE OF ODISHA NILAMANI PATRO @ PATRA VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /88 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/16142/2026	KULAMANI KHATEI @ JATIA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PIPLI /674 /2025 () //	
47	D-BLAPL/16143/2026	RAJIB KUMAR TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIMAKHANDI /143 /2026 () //	
48	D-BLAPL/16145/2026	OMKAR MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /94 /2026 () //	
49	D-BLAPL/16150/2026	JIBAN PARIDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JALESWAR /267 /2026 () //	
50	D-BLAPL/16157/2026	JAMARAJ MAJHI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	PATTAPUR (DIGAPAHANDI) /494 /2025 () //	
51	D-BLAPL/16159/2026	BIKASH KUMAR DAS @ BIKASH DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BHADRESWAR /15 /2026 () //	
52	D-BLAPL/16161/2026	SANJAY KU. BISOI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	MALKANGIRI /101 /2026 () //	
53	D-BLAPL/16162/2026	DIPAK DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
54	D-BLAPL/16164/2026	KARTIK BEHERA VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BASELI SAHI PS /88 /2025 () //	
55	D-BLAPL/16169/2026	P. SAVITRI RAO VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	Maitri Vihar PS /219 /2026 () //	
56	D-BLAPL/16171/2026	DEEPAK DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	Maitri Vihar PS /219 /2026 () //	
57	D-BLAPL/16177/2026	BABU NAYAK @ BULU @ BUTU	PRANGYANANDA PATTANAIAK	PURIGHAT /11 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/16178/2026	LOKANATH ROUT	RITURANJAN CHHOTARAY	BALLIGUDA /115 /2026	AOR20220003344C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/16180/2026	DEBA PRASAD SWAIN	RITURANJAN CHHOTARAY	BALLIGUDA /115 /2026	AOR20220003344C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/16181/2026	JAYADEV BARIHA	PRASANTA KUMAR ROUTRAY	BARGARH /547 /2022	AOD20240000391C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/16182/2026	BIPUL BISWAS	SOUMYA KANTA TRIPATHY	KALIMELA /273 /2025	AOD20240000239C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/16183/2026	GURUDEB BARIHA	PRASANTA KUMAR ROUTRAY	ATTABIRA /50 /2019	AOD20240000391C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/16184/2026	BHASKAR PATIKAR	PRASANTA KUMAR ROUTRAY	BHATILI /72 /2026	AOD20240000391C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/16186/2026	GANGUA MAJHI	SASWATA PATNAIK	PATNAGARH /245 /2020	AOD20240001090C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/16188/2026	RAGHUNATH PANIGRAHI	SURJYA NARAYAN SAHU	BELLAGAON /33 /2026	AOD20240000242C202600132
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/16189/2026	SHIBA PRASAD SAHOO	PRANGYANANDA PATTANAİK	BHUBANESWAR G.R.P.S. /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/16190/2026	SANANDA JAGAT	RITURANJAN CHHOTARAY	PADAMPUR /18 /2025	AOR20220003344C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/16192/2026	BULU PARIDA	SIDHARTHA SANKAR RAY (2)	PATTAPUR (DIGAPAHANDI) /58 /2026	
		VS	VS	()	

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69	D-BLAPL/16196/2026	STATE OF ODISHA RAJENDRA NAYAK @ NAIK VS	SIDHARTHA SANKAR RAY (2) VS	// CAPITAL P.S. /239 /2026 ()	
70	D-BLAPL/16197/2026	STATE OF ODISHA BIBHUTI BHUSAN LENKA @ JITU VS	NIRANJAN PANDA VS	// BOLAGARH P.S. /141 /2025 ()	
71	D-BLAPL/16199/2026	STATE OF ODISHA KARTIK SAGARIA VS	JAJATI KESHARI KHUNTIA VS	// NANDAPUR /22 /2026 ()	
72	D-BLAPL/16200/2026	STATE OF ODISHA RAKESH SINGH VS	SOUMYA RANJAN DAS VS	// PLANTSITE /256 /2026 ()	
73	D-BLAPL/16201/2026	STATE OF ODISHA KANISH MIISHRA VS	SOUMYA RANJAN DAS VS	// / /0 ()	
74	D-BLAPL/16202/2026	STATE OF ODISHA RANJIT HARIJAN VS	AMIT KUMAR SAHU VS	// JEYPORE TOWN /129 /2026 ()	
75	D-BLAPL/16205/2026	STATE OF ODISHA RUPESH NATH VS	AMIT KUMAR SAHU VS	// PAPADAHANDI /52 /2026 ()	
76	D-BLAPL/16206/2026	STATE OF ODISHA GUPTA @ BHAGIRATHI BISOI VS	AMIT KUMAR SAHU VS	// DASMANTAPUR /116 /2025 ()	
77	D-BLAPL/16220/2026	STATE OF ODISHA RAKESH ROUT VS	NARASINGH NARAYAN NAYAK VS	// GOSANINUAGAM /98 /2026 ()	AOD20240000645C202600022
78	D-BLAPL/16225/2026	STATE OF ODISHA RAJA SINGH VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600094
79	D-BLAPL/16227/2026	STATE OF ODISHA MOHAMMAD ISMAIL ANSARI ALIAS ISMAIL VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600091
		STATE OF ODISHA		//	

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80	D-BLAPL/16230/2026	PRIYA RANJAN JENA VS STATE OF ODISHA	Pankaj Kumar Sahoo VS	// 0 //	AOR2024000004C202600032
81	D-BLAPL/16231/2026	ANA ALIAS LAXMIDHAR PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //	AOR20220003344C202600021
82	D-BLAPL/16235/2026	KUDAN KUMAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// 0 //	AOD20240000587C202600095
83	D-BLAPL/16236/2026	DHARMENDRA NAYAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// 0 //	AOD20240000587C202600090
84	D-CMP/24967/2026	JHARI DALEI VS NARENDRA KUMAR SAHOO	PANCHANAN PANIGRAHI VS	// 0 //	AOD2025000009C202600053
85	D-CMP/25057/2026	JASOBANTI SAHU VS CHARULATA SAHU	CHITTA RANJAN PATTNAIK VS	// 0 //	
86	D-CMP/25087/2026	ANSHUMAN ROUL VS KUSUM KUMARI ROUL	DWARIKA PRASAD MOHANTY VS	// 0 //	
87	D-CMP/25134/2026	SK. KAUSAR ALLI VS GENERAL ADMINISTRATIVE DEPARTMENT	AMIT PRASAD BOSE VS	// 0 //	
88	D-CMP/25151/2026	NIRUPAMA ROUT@SAMAL VS SUNIL KUMAR PANDA	HRUDANANDA MOHAPATRA VS	// 0 //	
89	D-CONTC/24987/2026	JUDHISTIR GARNAYAK VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //	
90	D-CONTC/24997/2026	SURENDRA NATH SETHI VS S.ASWATHY, IAS	ADV. VS	// 0 //	
91	D-CONTC/25001/2026	TAPASWINI SAHU	GYANENDRA KUMAR TRIPATHY	//	

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		VS	VS	0	
92	D-CONTC/25016/2026	AJAYA KUMAR PATRA, D.E.O., GANJAM KIRANBALA SWAIN	PADMANAV BHUTIA	//	
		VS	VS	0	
93	D-CONTC/25040/2026	SHANTANU PADHI, THE CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, PARALAKHEMUNDI LAXMIPRIYA MISHRA	ADV.	//	
		VS	VS	0	
94	D-CONTC/25064/2026	DR.N.THIRUMALLA NAYAK, SEC. TO GOVT., SCHOOL AND MASS EDUCATION DEPT., KHURDA RADHA KRUSHNA PATTNAIK	ADV.	//	
		VS	VS	0	
95	D-CONTC/25067/2026	ARAVIND AGRAWAL, IAS RAJENDRA KUMAR NAYAK	ADV.	//	
		VS	VS	0	
96	D-CONTC/25073/2026	ARAVIND AGRAWAL, IAS SIBARAM KUMBHAR	ADV.	//	
		VS	VS	0	
97	D-CONTC/25075/2026	ARAVIND AGRAWAL, IAS GOPESH KUMAR ROUT	ADV.	//	
		VS	VS	0	
98	D-CONTC/25076/2026	ARAVIND AGRAWAL, IAS NIRANJAN PRADHAN	ADV.	//	
		VS	VS	0	
99	D-CONTC/25082/2026	ARAVIND AGRAWAL, IAS SARITA PATTNAIK	NIHAL RATH	//	
		VS	VS	0	
100	D-CONTC/25085/2026	ARAVIND AGRAWAL, IAS ANANTA BASUDEV PATTANAIAK	ADV.	//	
		VS	VS	0	
101	D-CONTC/25088/2026	ARAVIND AGRAWAL, IAS RAJANIKANTA GARANAYAK	ADV.	//	
		VS	VS	0	
102	D-CONTC/25094/2026	ARAVIND AGRAWAL, IAS ANIL KUMAR DAS ADHIKARI	ADV.	//	
		VS	VS	0	

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103	D-CONTC/25096/2026	ARAVIND AGRAWAL, IAS GOLAK BIHARI PANDA VS	ADV. VS	// // 0	
104	D-CONTC/25103/2026	ARAVIND AGRAWAL, IAS TAPASWINI SAHU VS	ADV. VS	// // 0	
105	D-CONTC/25106/2026	ARAVIND AGRAWAL, IAS THABIRA SAHU VS	ADV. VS	// // 0	
106	D-CONTC/25109/2026	ARAVIND AGRAWAL, IAS SARAT KUMAR BHOI VS	ADV. VS	// // 0	
107	D-CONTC/25113/2026	ARAVIND AGRAWAL, IAS SUBHARNSU SEKHAR PATTNAIK VS	ADV. VS	// // 0	
108	D-CONTC/25115/2026	ARAVIND AGRAWAL, IAS SATYABADI MAHARANA VS	ADV. VS	// // 0	
109	D-CONTC/25129/2026	ARAVIND AGRAWAL, IAS AMITAV MISHRA VS	ADV. VS	// // 0	
110	D-CONTC/25132/2026	ARAVIND AGRAWAL, IAS ATANU KUMAR SAHOO VS	ADV. VS	// // 0	
111	D-CONTC/25135/2026	ARAVIND AGRAWAL, IAS GUNUM PATTANAYAK VS	ADV. VS	// // 0	
112	D-CONTC/25138/2026	ARAVIND AGRAWAL, IAS UTTAM KUMAR RAUL VS	ADV. VS	// // 0	
113	D-CONTC/25140/2026	ARAVIND AGRAWAL, IAS PRASANT KUMAR BARAL VS ARAVIND AGRAWAL, IAS	ADV. VS	// // 0 //	

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114	D-CRLA/16075/2026	PRAKASH SOREN @ MATHURA SOREN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BISOI /108 /2021 () //	
115	D-CRLA/16106/2026	RAJUTI PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /77 /2024 () //	
116	D-CRLA/16113/2026	SATYA @ SATYABAN PANDE VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DUNGURIPALI /65 /2010 () //	
117	D-CRLA/16130/2026	JITU @ INDRAMANI GOUD VS STATE OF ODISHA	NIRANJAN PANDA VS	KESINGA /193 /2024 () //	
118	D-CRLA/16176/2026	RAHUL SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PURI SADAR /552 /2025 () //	
119	D-CRLA/16194/2026	BASANTA PRADHAN @ BASANTA KUMAR PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	FATEGARH /135 /2026 () //	
120	D-CRLA/16218/2026	MANGULU RAISINGI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600133
121	D-CRLMC/16025/2026	SAKIL KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /38 /2023 () //	
122	D-CRLMC/16067/2026	NANDA @ CHHABINDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA PS /453 /2019 () //	
123	D-CRLMC/16073/2026	SANJAY MUKHI @ PINTU MUKHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /219 /2009 () //	AOR20220001558C202600108
124	D-CRLMC/16077/2026	SK. AMIR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /122 /2018 () //	AOD20240000012C202600159
125	D-CRLMC/16089/2026	RABI SAHOO @ RABINDRA SAHOO	BIJAYA KUMAR BEHERA 1	MAHILA PS,SEC-3,ROURKELA /73 /2012	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/16095/2026	RABINDRA NATH MISHRA	DEBA KUMAR RATH	KHANDAGIRI P.S. /20 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/16100/2026	BIKASH PRADHAN	BYOMKESH TRIPATHY	GONDIA /121 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/16114/2026	DHIRENDRA KUMAR SAHOO	MANOJ KUMAR PANDA	BADACHANA /452 /2024	
		VS	VS	()	
		NIRANJAN KHANDAI		//	
129	D-CRLMC/16132/2026	DR. DEEPAK PADHI	DEEPALI MAHAPATRA	MAHILA (BERHAMPUR) /4 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/16139/2026	SANDEEP PANDA	SANJIT MISHRA	LAXMISAGAR P.S. /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/16170/2026	MANJAY CHOUHAN @ MANJIT CHOUAN @ MANJE	SOUMYA RANJAN DAS	BRAHMANITARANG /45 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/16175/2026	MANOJ KUMAR PATRA	PRASANNA KUMAR ROUSTRAY	/ /0	
		VS	VS	()	
		PULAKDEV PANDAB		//	
133	D-CRLMC/16187/2026	SALIL SATADALA @ MIKUN MOHANTY	SUDHANSU PRASAD MAHAPATRA	PURI TOWN /207 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/16191/2026	RABINDRA KUMAR SWAIN	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		MAHENDRA NATH JENA		//	
135	D-CRLMC/16198/2026	SANGITA JAYANTI DASH	HRUDANANDA MOHAPATRA	MOTANGA /62 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/16203/2026	PRANABANDHU JENA	PRAVAT KUMAR MOHANTY	ANGUL TOWN /84 /2021	
		VS	VS	()	

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137	D-CRLMC/16207/2026	STATE OF ODISHA JALADHAR TAKRI VS BHAGYABATI TAKRI	PRASANTA KUMAR NANDA VS	// /0 ()	
138	D-CRLMC/16208/2026	RAMESWAR DASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// /0 ()	
139	D-CRLMC/16212/2026	DEBENDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NISCHINTAKOILI /214 /2024 ()	AOD20240000391C202600044
140	D-CRLMC/16221/2026	SUDARSAN GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// /0 ()	AOD20240000242C202600131
141	D-CRLMC/16224/2026	NIRAKAR BAG VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// /0 ()	AOD20240000587C202600093
142	D-CRLMC/16228/2026	MUNA ALIAS SANJAY MOHANTY ALIAS SANJAY KUMAR MOHANTY VS STATE OF ODISHA	SANJAY KUMAR BARAL VS	// /0 ()	AOR20220001297C202600131
143	D-CRLMC/16232/2026	PRABHU PRASAD SETHI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// /0 ()	AOD20240000645C202600023
144	D-CRLMP/16012/2026	PAKINA DAS@BEHERA VS STATE OF ODISHA	MOHENDRA DALAI VS	// /0 ()	
145	D-CRLMP/16039/2026	RANJU BEHERA VS STATE OF ODISHA	PRABHAKAR SABAT VS	KABISURYANAGAR /85 /2023 ()	AOD20260000172C202600055
146	D-CRLMP/16052/2026	ARATI MAHALA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// /0 ()	
147	D-CRLMP/16058/2026	CHHABI MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// /0 ()	

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148	D-CRLMP/16080/2026	PRIYABRATA GUMANSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// () //	
149	D-CRLMP/16163/2026	REBATI SAMAL VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// () //	
150	D-CRLMP/16195/2026	SANJIB KUMAR PARIDA VS SUKANTI DASH	MANAS RANJAN BAUG VS	// () //	AOR20220002374C202600071
151	D-CRLREV/16059/2026	HADIBANDHU DAS VS EXECUTIVE MAGISTRATE, ERASAMA, JAGATSINGHPUR	NIRANJAN LENKA VS	// () //	
152	D-CRLREV/16121/2026	RENUKESWAR MEHER @ BEDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BOUDH /40 /2026 () //	
153	D-CRLREV/16124/2026	DR. SANJIB KUMAR KAR VS STATE OF ODISHA(VIG.)	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /30 /2023 () //	
154	D-CRLREV/16151/2026	BHARAT CHANDRA NAYAK @ BHARAT NAYAK @ BHARAT CHANDRA PANDA VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	KHAIRA /141 /2025 () //	
155	D-CRLREV/16168/2026	BINAYAK MOHAPATRA VS MANASWINI JENA	SANJAY KUMAR MOHANTY 2 VS	MAHILA P.S. BUXIBAZAR /47 /2024 () //	
156	D-FAO/25051/2026	MANAGER, T.P.HUB, NATIONAL INSURANCE CO.LTD. CUTTACK VS RANJIT NAIK	PRASANTA KUMAR MAHALI VS	// () //	
157	D-FAO/25144/2026	KUMUDINI DAS @ KUMUDA DEVI VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
158	D-ITA/25123/2026	MAHANADI COALFIELDS LTD., SAMBALPUR VS INCOME TAX APPELLATE TRIBUNAL, CUTTACK	GIRIJA NANDA NAIK VS	// () //	
159	D-ITA/25133/2026	MAHANADI COALFIELDS LTD., SAMBALPUR	GIRIJA NANDA NAIK	//	

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		VS	VS	0	
		INCOME TAX APPELLATE TRIBUNAL, CUTTACK		//	
160	D-ITA/25139/2026	MAHANADI COALFIELDS LTD., SAMBALPUR	GIRIJA NANDA NAIK	//	
		VS	VS	0	
		INCOME TAX APPELLATE TRIBUNAL, CUTTACK		//	
161	D-ITA/25145/2026	MAHANADI COALFIELDS LTD., SAMBALPUR	GIRIJA NANDA NAIK	//	
		VS	VS	0	
		INCOME TAX APPELLATE TRIBUNAL, CUTTACK		//	
162	D-ITA/25147/2026	MAHANADI COALFIELDS LTD., SAMBALPUR	GIRIJA NANDA NAIK	//	
		VS	VS	0	
		INCOME TAX APPELLATE TRIBUNAL, CUTTACK		//	
163	D-MACA/25015/2026	AUTHORISED SIGNATORY, UNITED INDIA INSURANCE CO.LTD., SUNDAR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		MAMI BEHERA		//	
164	D-MACA/25029/2026	D.M., UNITED INDIA INSURANCE CO.LTD., SUNDAR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		SABITA PARIDA		//	
165	D-MACA/25041/2026	D.M., NATIONAL INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		BANITA SAHU		//	
166	D-MACA/25099/2026	KUMARI RUNITA SAMAL	DEBASISH PATNAIK	//	
		VS	VS	0	
		MOHAMMAD SARFARAJ		//	
167	D-MACA/25105/2026	SASMITA SAMAL	DEBASISH PATNAIK	//	
		VS	VS	0	
		SWAPAN KUMAR BARIK		//	
168	D-MACA/25117/2026	SIBUN KUMAR BEHERA	DEBASISH PATNAIK	//	
		VS	VS	0	
		BHAGIRATHI BHANJA		//	
169	D-MACA/25164/2026	M/S. ORIENTAL INSURANCE CO LTD.	AMIT KUMAR NATH	//	AOR20240000004C202600031
		VS	VS	0	
		NABHI SANTA		//	
170	D-MACA/25165/2026	M/S. ORIENTAL INSURANCE CO LTD.	AMIT KUMAR NATH	//	AOR20240000004C202600030
		VS	VS	0	

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171	D-MATA/25030/2026	BHANAMATI SANTA SMRUTIRANJAN SINGHSAMANT @ SMRUTI RANJAN SINGHSAMANTA PARIJA VS	BENSHANKAR PARIJA VS	// // 0	
172	D-MATA/25059/2026	BHAGYASHREE SINGHSAMANTA SOURMENDRA KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// // 0	
173	D-RPFAM/24971/2026	SOUAMYASHREE JENA SUMANTA BEHERA VS	MIHIR KANTA RATH VS	// // 0	
174	D-RSA/24959/2026	SMRUTI SIKHA BEHERA SARBESWAR PANDA VS	SUKANTA KUMAR NAYAK VS	// // 0	
175	D-RSA/25124/2026	STATE OF ODISHA LILABATI TRIPATHY VS	SATYABAN SAHOO VS	// // 0	
176	D-RSA/25142/2026	STATE OF ODISHA NILARATAN SAMANTARAY VS	ABHILASH MISHRA VS	// // 0	
177	D-TRP(C)/25089/2026	ABINASH SAMANTARAY SWAHA PATTANAİK VS	PRAVAT KUMAR MOHANTY VS	// // 0	
178	D-TRPCRL/16036/2026	SATYA PRAKASH MISHRA SUJIT KUMAR SAHOO VS	SATYA PRAKASH MISHRA BISWAJIT PASAYAT VS	// // 0	KEONJHAR TOWN /255 /2025
179	D-TRPCRL/16217/2026	STATE OF ODISHA GOURANGA BEHERA VS	Dhananjaya Mund VS	// // 0	AOR20220001492C202600154
180	D-WA/24964/2026	STATE OF ODISHA VIGILANCE STATE OF ODISHA VS	DEBASIS TRIPATHY,A.G.A VS	// // 0	LOD20240000172C202600190
181	D-WA/25068/2026	RINA RATH REGISTRAR, UTKAL UNIVERSITY, BBSR VS	TARANANDA PATTANAYAK VS	// // 0	
		SUKANTA KUMAR BEHURA		//	

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182	D-WA/25077/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS UMAKANTA KAR	TARANANDA PATTANAYAK VS	// 0 //	
183	D-WA/25093/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS SARAT CHANDRA BEHERA	TARANANDA PATTANAYAK VS	// 0 //	
184	D-WA/25102/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS SUSANTA KUMAR MOHANTY	TARANANDA PATTANAYAK VS	// 0 //	
185	D-WP(C)/24941/2026	SUKANTI SAHOO VS ANGUL UNITED CENTRAL COOPERATIVE BANK LTD, KANIHA BRANCH, ANGUL	RAJALAXMI BISWAL VS	// 0 //	
186	D-WP(C)/24942/2026	MANAS RANJAN BEHERA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
187	D-WP(C)/24943/2026	JAMUNA MUNDARY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600133
188	D-WP(C)/24944/2026	GEETANJALI SATAPATHY VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //	AOD20260000172C202600054
189	D-WP(C)/24945/2026 WP(C)/17260/2026	ABHIRAM CARETAKING AND EXPERT SERVICES, Bhubaneswar VS NOTIFIED AREA COUNCIL, ODAGAON, NAYAGARH	SUDARSHAN NANDA VS	// 0 //	
190	D-WP(C)/24946/2026	CHAITANYA BHUE VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
191	D-WP(C)/24947/2026	RAJENDRA MAHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600132
192	D-WP(C)/24948/2026	BHANUPRIYA BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
193	D-WP(C)/24949/2026	TRAILOKYA SWAIN	SWAPNIL ROY	//	AOR20220001600C202600130

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/24950/2026	RAMA CHANDRA MALLIK	SWAPNIL ROY	//	AOR20220001600C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/24951/2026	PUSPITA DAS	MIHIR KANTA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/24952/2026	RAMESH CHANDRA NAYAK	SWAPNIL ROY	//	AOR20220001600C202600129
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/24953/2026	SUNITA PRADHAN	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/24954/2026	PRAVATI NAYAK	MIHIR KANTA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/24955/2026	DURGA PRASAD MOHANTA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		SUB DIVISIONAL OFFICER, TATA POWER LTD, DURBURI ELECTRICAL DIVISIONAL DUBURI/CHHAK, JAJPUR			
200	D-WP(C)/24956/2026	RATIKANTA MOHANTY	MIHIR KANTA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/24957/2026	INDIAN OIL CORPORATION LIMITED, JAGATSINGHPUR	ARNAS RANJAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/24958/2026	DINAKRUSHNA PARIDA	MIHIR KANTA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/24960/2026	DEEPAK SHARMA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		BRANCH MANAGER, STATE BANK OF INDIA, JHARSUGUDA			
204	D-WP(C)/24961/2026	HARISH KUMAR MOHANTY	MIHIR KANTA RATH	//	
		VS	VS	()	

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205	D-WP(C)/24962/2026	STATE OF ODISHA UMA SANKAR BRHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
206	D-WP(C)/24963/2026	STATE OF ODISHA SHYAM SUNDAR PUHAN @ SHYAMSUNDER PUHAN	KULDEEP MOHANTY VS	// // 0	
207	D-WP(C)/24965/2026	STATE OF ODISHA AJAY BEHERA VS	ASHOK KUMAR SAHOO VS	// // 0	
208	D-WP(C)/24966/2026	STATE OF ODISHA SOUMYASHREE PRUSTY VS	RAJAT KUMAR SAHU VS	// // 0	
209	D-WP(C)/24968/2026	THE TAHASILDAR, JATANI RUDRA NARAYAN MALLICK VS	MIHIR KANTA RATH VS	// // 0	
210	D-WP(C)/24969/2026	STATE OF ODISHA ARCHANA BISOYI VS	RAJAT KUMAR SAHU VS	// // 0	
211	D-WP(C)/24970/2026	THE TAHASILDAR, JATANI ANADI CHARAN PUHAN VS	KULDEEP MOHANTY VS	// // 0	
212	D-WP(C)/24972/2026 WP(C)/17230/2026	STATE OF ODISHA RAMESH KUMAR SAHOO VS	LINGARAJ MOHANTY VS	// // 0	AOD20240000806C202600021
213	D-WP(C)/24973/2026	STATE OF ORISSA M/S. PANCHAMUKHI ELECTRICAL AND CONSTRUCTION WORKS VS	SONU JAGANNATH VS	// // 0	
214	D-WP(C)/24974/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR MANASI BISHOYI VS	RAJAT KUMAR SAHU VS	// // 0	
215	D-WP(C)/24975/2026	THE TAHASILDAR, JATANI UPENDRA BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/24976/2026	PRAKASH CHANDRA PADHI VS THE TAHASILDAR JATANI	RAJAT KUMAR SAHU VS	// 0 //	
217	D-WP(C)/24977/2026	M/S. KALINGA WARRIOR SECURITY SERVICES, CUTTACK VS DEPUTY DIRECTOR (REVENUE),EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	SOMANATH MISHRA VS	// 0 //	
218	D-WP(C)/24978/2026	LALATA KISHORE MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
219	D-WP(C)/24979/2026	SILLI MANGARAJ VS THE TAHASILDAR, JATANI	RAJAT KUMAR SAHU VS	// 0 //	
220	D-WP(C)/24980/2026	SUSIL KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
221	D-WP(C)/24981/2026	NILADRI BHUSAN DALAI VS THE TAHASILDAR, JATANI	RAJAT KUMAR SAHU VS	// 0 //	
222	D-WP(C)/24982/2026	SUDEI DEHURI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
223	D-WP(C)/24983/2026	SOMANATH PATRA VS THE TAHASILDAR, JATANI	RAJAT KUMAR SAHU VS	// 0 //	
224	D-WP(C)/24984/2026	BIJAYA KUMAR AGARWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
225	D-WP(C)/24985/2026	PAPU KUMAR PAL VS THE TAHASILDAR, JATANI	RAJAT KUMAR SAHU VS	// 0 //	
226	D-WP(C)/24986/2026	NIRUPAMA SANKHUA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
227	D-WP(C)/24988/2026	PARAMANANDA BARIK	PRAVASH CHANDRA JENA	//	

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	WP(C)/17280/2026	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/24989/2026	JOGENDRA BEHERA VS STATE OF ODISHA	GOLEKH BIHARI PARIDA VS	// 0 //	
229	D-WP(C)/24990/2026 WP(C)/17285/2026	MANGAL BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
230	D-WP(C)/24991/2026	BAMAN FOUNDATION EDUCATIONAL TRUST, BALASORE VS STATE OF ODISHA	ANURAG MEJAYA RAY VS	// 0 //	
231	D-WP(C)/24992/2026	ROHIT THAKUR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
232	D-WP(C)/24993/2026 WP(C)/17277/2026	SANKAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
233	D-WP(C)/24994/2026	ASHISH KUMAR TANDAKAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
234	D-WP(C)/24995/2026	SUBRATA KUMAR DAS VS THE MEMBER SECRETARY, ODISHA STATE LEGAL SERVICES AUTHORITY(OSLSA), CUTTACK	UMAKANTA MISHRA VS	// 0 //	
235	D-WP(C)/24996/2026 WP(C)/17287/2026	ANANTA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
236	D-WP(C)/24998/2026	LOCHAN MARTHA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
237	D-WP(C)/24999/2026	KAINA MANDAL VS THE SUB- COLLECTOR BALIGUDA, KANDHAMAL	MADAN MOHAN SWAIN VS	// 0 //	
238	D-WP(C)/25000/2026 WP(C)/17272/2026	MINATI BEHERA VS	PRAVASH CHANDRA JENA VS	// 0	

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239	D-WP(C)/25002/2026	STATE OF ODISHA SHARAT CHANDRA SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
240	D-WP(C)/25003/2026 WP(C)/17279/2026	STATE OF ODISHA SAPAN KUMAR BEHERA VS	PRAVASH CHANDRA JENA VS	// // 0	
241	D-WP(C)/25004/2026	STATE OF ODISHA MAHANADI COALFIELDS LTD.,ANGUL VS	SAKTIDHAR DAS VS	// // 0	
242	D-WP(C)/25005/2026	PALEI BEWA @ SAHOO MAHANADI COALFIELDS LTD.,ANGUL VS	SAKTIDHAR DAS VS	// // 0	
243	D-WP(C)/25006/2026	GOUTAM SAHOO RENUBALA SWAIN VS	SOUMYA JYOTI BISWAL VS	// // 0	
244	D-WP(C)/25007/2026	STATE OF ODISHA SUDIPTA KUMAR MOHANTY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
245	D-WP(C)/25008/2026	CHAIRMAN CUM MANAGING DIRECTOR, UNITED INDIA INSURANCE COMPANY LIMITED, CHENNAI, TAMIL NADU AJET KHAN VS	GOPINATH MISHRA VS	// // 0	
246	D-WP(C)/25009/2026	STATE OF ODISHA MAHANADI COALFIELDS LTD., ANGUL VS	SAKTIDHAR DAS VS	// // 0	
247	D-WP(C)/25010/2026	JAYAKRISHNA SAHOO NITYANANDA SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
248	D-WP(C)/25011/2026	STATE OF ODISHA RABINDRA KUMAR PARIDA VS	UMAKANTA MISHRA VS	// // 0	
249	D-WP(C)/25012/2026	THE MEMBER SECRETARY, ODISHA STATE LEGAL SERVICES AUTHORITY(OSLSA), CUTTACK MAHANADI COALFIELDS LTD, ANGUL VS	SAKTIDHAR DAS VS	// // 0	
		NITYANANDA PRADHAN(DEAD), PADEI@ PADMANAV PRADHAN		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/25013/2026	TULSI TIRIA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //	
251	D-WP(C)/25014/2026	BUDHADEV APAT VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
252	D-WP(C)/25017/2026	MAHANADI COALFIELDS LTD, ANGUL VS TAPANESWAR PRADHAN	SAKTIDHAR DAS VS	// 0 //	
253	D-WP(C)/25018/2026	MAHANADI COALFIELDS LTD.,ANGUL VS PRADEEP SAHOO	SAKTIDHAR DAS VS	// 0 //	
254	D-WP(C)/25019/2026	BIBEKANANDA BEURIA VS THE MEMBER SECRETARY, ODISHA STATE LEGAL SERVICES AUTHORITY(OSLSA), CUTTACK	UMAKANTA MISHRA VS	// 0 //	
255	D-WP(C)/25020/2026	CHHATI CHANDRASEKHAR RAO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
256	D-WP(C)/25021/2026	SOURABH DAS VS INSPECTOR IN CHARGE, BARIPADA TOWN POLICE STATION, MAYURBHANJ	BIJAY KUMAR MISHRA VS	// 0 //	
257	D-WP(C)/25022/2026	MAHANADI COALFIELDS LTD, ANGUL VS BUDHIA SAHOO(DEAD), DAITARY SAHOO	SAKTIDHAR DAS VS	// 0 //	
258	D-WP(C)/25023/2026	KRUSHNAPRIYA SAMAL VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
259	D-WP(C)/25024/2026	MAHANADI COALFIELDS LTD, ANGUL VS MURARI SAHOO(DEAD), LAMBODAR SAHOO	SAKTIDHAR DAS VS	// 0 //	
260	D-WP(C)/25025/2026	JAYANTA KUMAR MAITRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
261	D-WP(C)/25026/2026	MAHENDRA MALIK	BIJAYA KUMAR BEHERA 1	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/25027/2026	MAHANADI COALFIELDS LTD, ANGUL	SAKTIDHAR DAS	//	
		VS	VS	()	
		PRADEEP SAHOO		//	
263	D-WP(C)/25028/2026	JUDHISTIRA BHOI	RABI NARAYAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/25031/2026	MAHANADI COALFIELDS LTD.,ANGUL	SAKTIDHAR DAS	//	
		VS	VS	()	
		SUDARSAN SAHOO		//	
265	D-WP(C)/25032/2026	M/S. MAHESH VALUE PRODUCTS PVT. LTD., CUTTACK	AKADHAB LAL AGARWAL	//	
		VS	VS	()	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
266	D-WP(C)/25033/2026	TRILOCHAN DAS	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/25034/2026	ABANI KUMAR GAUDA	HARI KRUSHNA PANIGRAHI	//	
	WP(C)/17286/2026	VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/25035/2026	MAHANADI COALFIELDS LTD.,ANGUL	SAKTIDHAR DAS	//	
		VS	VS	()	
		SARANGA SAHU		//	
269	D-WP(C)/25036/2026	RAHASH BAG	PRADEEP KUMAR DAS	//	AOR20220001207C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/25037/2026	M/S MOHAN PODDAR	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/25038/2026	PURNA CHANDRA BARIK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/25039/2026	MAHANADI COALFIELDS LTD.,ANGUL	SAKTIDHAR DAS	//	
		VS	VS	()	

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273	D-WP(C)/25042/2026	MANMOHAN PRADHAN(DEAD), DOLAGOBINDA PRADHAN HIMANSU SEKHAR KALET VS	CHITTA RANJAN PATTNAIK VS	// // ()	
274	D-WP(C)/25043/2026	REGISTRAR-CUM-JIC NIZARAT, CIVIL COURTS, BARGARH BABULI CHANDRA ROUT VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
275	D-WP(C)/25044/2026	STATE OF ODISHA PRABEER MOHAN PANDA VS	BIPLABA MOHANTY VS	// // ()	
276	D-WP(C)/25045/2026	STATE OF ODISHA SANTOSH BARIHA VS	SOVENSWAR NAYAK VS	// // ()	AOD20250000656C202600013
277	D-WP(C)/25046/2026	STATE OF ODISHA ZYABIDA BEGUM VS	SAMEER KUMAR DAS VS	// // ()	AOD20240000338C202600027
278	D-WP(C)/25047/2026	STATE OF ODISHA NESHAL BAG VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202600038
279	D-WP(C)/25048/2026	STATE OF ODISHA MAHENDRA MOHAN PATI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
280	D-WP(C)/25049/2026	STATE OF ODISHA MAA DAKHINAKALI STONE CRUSHER VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600145
281	D-WP(C)/25050/2026	STATE OF ODISHA RAJABALA SWAIN VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600158
282	D-WP(C)/25052/2026	STATE OF ODISHA SEEMANTA ENGINEERING COLLEGE, JHARPOKHARA VS	BHISHAK DASH VS	// // ()	AOD20240000186C202600043
283	D-WP(C)/25053/2026	STATE OF ODISHA JANARDAN BEHERA VS	SUBHADUTTA ROURTRAY VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/25054/2026	MURALIDHAR JENA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
285	D-WP(C)/25055/2026	DILLIP KUMAR BAG VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	AOR20220001207C202600040
286	D-WP(C)/25056/2026	RABI NARAYAN ROUL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
287	D-WP(C)/25058/2026	MANAS KUMAR OJHA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600089
288	D-WP(C)/25060/2026	SARASWATI SISHU VIDYA MANDIR, KUHUDI, KHORRAMPUR VS STATE OF ODISHA	DEBWAJIT MAHARANA VS	// 0 //	
289	D-WP(C)/25061/2026	PANAMANI HEMBRAM VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
290	D-WP(C)/25062/2026 WP(C)/17259/2026	PRATIVA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
291	D-WP(C)/25063/2026	M/S NAVA LIMITED, HYDERABAD VS STATE OF ODISHA	SIBASAI MAHAPATRA VS	// 0 //	
292	D-WP(C)/25065/2026	KAMALA PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
293	D-WP(C)/25066/2026	NIRANJAN PANIGRAHY VS UNION OF INDIA	JANAKI KANTA MAHAPATRA VS	// 0 //	
294	D-WP(C)/25069/2026	NRUSINGHANATH MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
295	D-WP(C)/25070/2026	SAMBIT KUMAR SAMANTARAY	ALOK KUMAR DAS	//	

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		VS	VS	0	
		UNION OF INDIA		//	
296	D-WP(C)/25071/2026	PURUSATAM ROUT	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/25072/2026	SRIDHAR SAHOO	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/25074/2026	BHAGYADHAR BEHERA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/25078/2026	JYOTIN KUMAR SAHOO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
300	D-WP(C)/25079/2026	NILA KUMAR DAS	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/25080/2026	MAHAVEER AUTOMOBILES, CUTTACK	SUJYOTI KUMAR DAS	//	
		VS	VS	0	
		ASST COMMISSIONER OF STATE TAX, CUTTACK II CIRCLE, CUTTACK		//	
302	D-WP(C)/25081/2026	M/S.OASYS TECH SOLUTIONS PVT.LTD., BHUBANESWAR	SWARUP KUMAR DAS	//	
		VS	VS	0	
		M/S.RAILTEL CORPORATION OF INDIA LTD., BHUBANESWAR		//	
303	D-WP(C)/25083/2026	SIDHESWARI S.H.G., HARIPUR, NAYAGARH	RAJIV KUMAR MAHANTA	//	
	WP(C)/17288/2026	VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/25084/2026	PRASANTA KUMAR JENA	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/25086/2026	PANCHANAN KARAN	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/25090/2026	HAREKRUSHNA MALLIK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	

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307	D-WP(C)/25091/2026	UNION OF INDIA SUKADEV MAJHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //	
308	D-WP(C)/25092/2026	DR.ARABINDA DHAL VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	JNANESH MOHANTY VS	// 0 //	
309	D-WP(C)/25095/2026	RAJ KUMAR BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
310	D-WP(C)/25097/2026	DR.JAMI SRINIVAS KUMAR VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
311	D-WP(C)/25098/2026	PRABHASINI PANIGRAHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
312	D-WP(C)/25100/2026	ARUNA PATNAIK VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //	
313	D-WP(C)/25101/2026	BIDYADHAR ADABAR VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// 0 //	
314	D-WP(C)/25104/2026	PREM BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
315	D-WP(C)/25107/2026	DR.HARI KRISHNA NAYAK VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //	
316	D-WP(C)/25108/2026	BHIKARI SAHOO VS THE COMMISSIONER PURI MUNICIPAL CORPORATION, PURI	TRUPTI MAYEE MAHAPATRA VS	// 0 //	
317	D-WP(C)/25110/2026	KRISHNA KUMARI SENAPATI VS LIC OF INDIA, BHUBANESWAR	BIBHUTI BHUSAN NANDA VS	// 0 //	

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318	D-WP(C)/25111/2026	KABINDRA KUMAR PANDA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
319	D-WP(C)/25112/2026	DR.DIBAKAR MISHRA VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //	
320	D-WP(C)/25114/2026	DR. MANINI BISWAL VS UNION OF INDIA	ADITYA MISHRA VS	// 0 //	
321	D-WP(C)/25116/2026	RANJITA KUMARI BEHERA VS SBI GENERAL INSURANCE, MUMBAI BRANCH	BIBHUTI BHUSAN NANDA VS	// 0 //	
322	D-WP(C)/25118/2026	BICHITRA PRATAP DAS VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	// 0 //	
323	D-WP(C)/25119/2026	PRAFUL KUMAR RAUTA VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //	
324	D-WP(C)/25120/2026	SIBA CHARAN SENAPATI VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //	
325	D-WP(C)/25121/2026	MINATI SAHOO VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	// 0 //	
326	D-WP(C)/25122/2026 WP(C)/17255/2026	SRI KVR TRAVELS, VIJAYAWADA (RURAL), ANDHRA PRADESH VS STATE OF ODISHA	PRASAD KUMAR NANDA VS	// 0 //	
327	D-WP(C)/25125/2026	BASANTA KUMAR MEHER VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //	
328	D-WP(C)/25126/2026	DINESH KUMAR AGRAWAL VS RAHUL AGARWAL	SAURAV TIBREWAL VS	// 0 //	
329	D-WP(C)/25127/2026	GEETANJALI JENA	PRAJNA SARITA MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/25128/2026	PRADIPA MANDAL	DURGA PRASAD JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/25130/2026	DR.GANESH SWAIN	UPASIKA SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/25131/2026	SOUMYA RANJAN SAHU	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/25136/2026	ASHIS PUROHIT @ ASHIS KUMAR PUROHIT	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/25137/2026	RATAN KUMAR RAY	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/25141/2026	BISWAJEET SAHOO	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/25143/2026	GOURI HIRA	SAROJ KUMAR PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/25146/2026	AJIT KUMAR PRADHAN	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/25148/2026	M/S LAGNA TRADERS	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/25149/2026	SUDARSAN BISWAL	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600091
		VS	VS	()	
		THE COMMISSIONER OF COMMERCIAL TAXES AND G.S.T		//	
340	D-WP(C)/25150/2026	DURGA MADHABA PANI	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600130
		VS	VS	()	

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341	D-WP(C)/25152/2026	STATE OF ODISHA SURENDRANATH SAHOO VS	ACHYUTANANDA PATTANAIK VS	// // ()	AOD20240000586C202600156
342	D-WP(C)/25153/2026	STATE OF ODISHA SANJEEV KUMAR SINGH VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202600035
343	D-WP(C)/25154/2026	STATE OF ODISHA BULI BEHERA VS	RABINDRA KUMAR PATNAIK VS	// // ()	
344	D-WP(C)/25155/2026	STATE OF ODISHA SITAKANTA MOHANTY VS	ABHILASH MISHRA VS	// // ()	
345	D-WP(C)/25156/2026	MANAGING DIRECTOR, ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD, KHURDA JAYANTI SAHOO VS	AMIT KUMAR NATH VS	// // ()	AOR20240000004C202600033
346	D-WP(C)/25157/2026	STATE OF ODISHA RAJEEV KUMAR MOHANTY VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202600037
347	D-WP(C)/25158/2026	STATE OF ODISHA T. BHIMARAJU VS	DHANANJAYA MUND VS	// // ()	AOR20220001492C202600153
348	D-WP(C)/25159/2026	STATE OF ODISHA SUNIL KUMAR SAHU VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202600036
349	D-WP(C)/25160/2026	STATE OF ODISHA JAGANNATH GHOSH VS	SUBASH CHANDRA ACHARAY VS	// // ()	AOR20220004051C202600019
350	D-WP(C)/25161/2026	STATE OF ODISHA PRATINGYA MOHANTY VS	BAIBASWATA PANIGRAHI VS	// // ()	AOD20220003503C202600040
351	D-WP(C)/25162/2026	STATE OF ODISHA LAXMIDHAR SAHOO VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// // () //	AOD20220003503C202600038

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352	D-WP(C)/25163/2026	SAMIR KUMAR MOHANTY VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// () //	AOD20220003503C202600037
353	D-WP(C)/25166/2026	DHARANIDHAR BEHERA VS SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE	SUBASH CHANDRA ACHARYA VS	// () //	AOR20220004051C202600020
354	D-ABLAPL/16010/2026	GUMAN SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /385 /2025 () //	
355	D-ABLAPL/16014/2026	ALOK PARMANIK @ ALOK PRAMANIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AIRPORT /324 /2024 () //	
356	D-ABLAPL/16015/2026	SANTANU DAS @ SANU VS STATE OF ODISHA	SURYAKANTA DASH VS	REMUNA /92 /2026 () //	
357	D-ABLAPL/16017/2026	RAJANIKANTA MOHANTY VS STATE OF ODISHA	MOHENDRA DALAI VS	//0 () //	
358	D-ABLAPL/16018/2026	PRABHAT ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHANDAKA P.S. /264 /2026 () //	
359	D-ABLAPL/16019/2026	JUDHISTHIRA MANDAL VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	RASGOBINDPUR /291 /2026 () //	
360	D-ABLAPL/16020/2026	RACHHPAL SINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	KHAMAR /158 /2026 () //	
361	D-ABLAPL/16021/2026	SANTOSH NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /162 /2024 () //	
362	D-ABLAPL/16023/2026	RACHHPAL SINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	KHAMAR /158 /2026 () //	
363	D-ABLAPL/16024/2026	LAMBODAR SANDHA	SAMARENDRA BAHADUR	SAMBALPUR VIGILANCE /20 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
364	D-ABLAPL/16026/2026	VS STATE OF ODISHA SUSANT @ SUSHANT PATRA	VS ARUN KUMAR BEHERA	() // BHOGRAI /93 /2026	AOR20220003422C202600067
365	D-ABLAPL/16027/2026	VS STATE OF ORISSA KULDIP MANN	VS BRAJA MOHAN SARANGI	() // PARJANG /302 /2026	
366	D-ABLAPL/16028/2026	VS STATE OF ODISHA SITANATH BARIK	VS ARUN KUMAR BEHERA	() // JALESWAR /224 /2026	AOR20220003422C202600065
367	D-ABLAPL/16029/2026	VS STATE OF ORISSA AJAY RAY	VS SAMARENDRA BAHADUR	() // DHUSURI /184 /2026	
368	D-ABLAPL/16031/2026	VS STATE OF ODISHA JAI KISHAN	VS BRAJA MOHAN SARANGI	() // PARJANG /302 /2026	
369	D-ABLAPL/16032/2026	VS STATE OF ODISHA JAGANNATH BARIK	VS ARUN KUMAR BEHERA	() // JALESWAR /224 /2026	AOR20220003422C202600066
370	D-ABLAPL/16033/2026	VS STATE OF ORISSA LAMBODAR SANDHA	VS SAMARENDRA BAHADUR	() // SAMBALPUR VIGILANCE /35 /2023	
371	D-ABLAPL/16035/2026	VS STATE OF ODISHA AKSHAYA KUMAR NAYAK	VS BIJAYA KUMAR SAHOO	() // NAYAGARH /155 /2026	
372	D-ABLAPL/16038/2026	VS STATE OF ODISHA GITARANI BARIK @ ANJANA BARIK	VS ARUN KUMAR BEHERA	() // JALESWAR /224 /2026	AOR20220003422C202600064
373	D-ABLAPL/16042/2026	VS STATE OF ORISSA LITU GOUDA	VS JYOTIRMAYA SAHOO	() // GOLANTHARA (BERHAMPUR) /180 /2026	
374	D-ABLAPL/16043/2026	VS STATE OF ODISHA PADMANAVA @ PRADEEP FATESINGH	VS BISWAJIT SAHOO	() // FATEGARH /283 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/16044/2026	STATE OF ODISHA SUSANTA NAYAK @ SUSANTA KUMAR NAYAK VS	RAJENDRA NARAYAN ROUT VS	// DHUSURI /121 /2025 ()	AOR20220001558C202600113
376	D-ABLAPL/16045/2026	STATE OF ODISHA MULI @ MULLI SAHAJI @ MALO SAHAJI VS	DEEPAK GOCHHAYAT VS	// DHUSURI /167 /2026 ()	AOD20240000485C202600002
377	D-ABLAPL/16046/2026	STATE OF ODISHA BHARAT NAYAK @ MAHESWAR NAYAK VS	BISWAJIT SAHOO VS	// CHANDAPUR /93 /2026 ()	
378	D-ABLAPL/16047/2026	STATE OF ODISHA JAGAMOHAN SAHOO VS	ASUTOSH TRIPATHY VS	// TALCHER TOWN /232 /2026 ()	AOR20220001648C202600034
379	D-ABLAPL/16048/2026	STATE OF ODISHA MADHUSMITA PATTNAYAK VS	SURESH KUMAR PANDA VS	// MADHUPATNA /187 /2026 ()	
380	D-ABLAPL/16049/2026	STATE OF ODISHA RAJAT NAIK VS	JAGABANDHU SAHU VS	// TARBHA /94 /2026 ()	AOR20220001487C202600081
381	D-ABLAPL/16051/2026	STATE OF ODISHA SURESH DALAI VS	RAJENDRA NARAYAN ROUT VS	// PARADEEP LOCK /173 /2026 ()	AOR20220001558C202600111
382	D-ABLAPL/16053/2026	STATE OF ODISHA ADITYA DAS VS	BHARAT JALLI VS	// PURIGHAT /68 /2026 ()	AOD20240000581C202600055
383	D-ABLAPL/16056/2026	STATE OF ODISHA RAJU @RAJA @RAJESH SAHOO VS	ASUTOSH TRIPATHY VS	// TALCHER TOWN /232 /2026 ()	AOR20220001649C202600001
384	D-ABLAPL/16057/2026	STATE OF ODISHA SAYED AFROJ ALII VS	BHARAT JALLI VS	// BANKI /278 /2026 ()	AOD20240000581C202600056
385	D-ABLAPL/16060/2026	STATE OF ODISHA AJAY CHHURA VS	SURESH KUMAR JENA VS	// RAJGANGPUR /235 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/16061/2026	KAILASH CHANDRA BARAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANAPUR P.S. /236 /2025 () //	
387	D-ABLAPL/16062/2026	VIPUL SEN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	EOW,BHUBANESWAR /5 /2024 () //	AOR20220001558C202600112
388	D-ABLAPL/16063/2026	CHINTAMANI PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	HANDAPA /59 /2026 () //	
389	D-ABLAPL/16064/2026	BIRENDRA NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	TARBHA /94 /2026 () //	AOR20220001487C202600082
390	D-ABLAPL/16065/2026	LOCHAN ROUT ALIAS LOCHAN KUMAR ROUT VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202600063
391	D-ABLAPL/16066/2026	PADMINI JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ANANTPUR /74 /2026 () //	AOR20220001558C202600110
392	D-ABLAPL/16071/2026	MALAYA KUMAR BADHEI @ BHARAT BADHEI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAMANKIRA /103 /2026 () //	
393	D-ABLAPL/16076/2026	BADAL GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /180 /2026 () //	
394	D-ABLAPL/16081/2026	HEMANTA BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /199 /2026 () //	
395	D-ABLAPL/16086/2026	MANJULATA MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
396	D-ABLAPL/16087/2026	SADANANDA @ SRADHANANDA @ SUKANA PADHANA @ DEBENDRA VS STATE OF ODISHA	ANVIL KUMAR DEBENDRA VS	RAMPUR (SONEPUR) /203 /2025 () //	AOD20240000366C202600074
397	D-ABLAPL/16090/2026	NIGAM PRADHAN	BIKRAM KESHARI RAJ	K.NUAGAON /140 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/16091/2026	PINTU GOUDA @ PANDA GOUDA	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/16093/2026	BANITA BASTIA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/16094/2026	T. HARISH CHANDRA PATRA	BIKRAM KESHARI RAJ	NIMAKHANDI /107 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/16096/2026	SANANDA KUMAR PRADHAN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/16098/2026	RABINDRA NATH PRADHAN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/16103/2026	BANSHIDHAR PATI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/16104/2026	ARUN SWAIN @ ARUN KUMAR SWAIN	JYOTIRMAYA SAHOO	BHARATPUR PS /410 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/16107/2026	PRASANNA KUMAR DASH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/16111/2026	SAROJ KUMAR BEHERA	JUGALA KISHORE PANDA	CHHENDIPADA /225 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/16116/2026	ARUN SWAIN @ ARUN KUMAR SWAIN	JYOTIRMAYA SAHOO	BHARATPUR PS /411 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/16120/2026	SATYABADI SAR	PRATAP CHANDRA MISHRA	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/16123/2026	STATE OF ODISHA RANJAN KUMAR MAHANTI @ MOHANTY VS	ANSHUMAN RAY VS	// SINAPALI /131 /2025 ()	
410	D-ABLAPL/16126/2026	STATE OF ODISHA SANATAN PARIHARI @ SANATAN PADIHARI VS	SIVA SANKAR CHAINI VS	// NAIKANI-DIHI /138 /2026 ()	
411	D-ABLAPL/16129/2026	STATE OF ODISHA SUBHAM NAYAK VS	RAJBEER PATRA VS	// DHENKANAL SADAR /408 /2026 ()	
412	D-ABLAPL/16131/2026	STATE OF ODISHA JAGANNATH KHILLO VS	TUKUNA KUMAR MISHRA VS	// JEYPORE MAHILA /82 /2026 ()	
413	D-ABLAPL/16133/2026	STATE OF ODISHA ASHWINI SAHU VS	BIKRAM CHANDRA GHADAI VS	// //0 ()	
414	D-ABLAPL/16134/2026	STATE OF ODISHA LAXMAN KHILLO VS	TUKUNA KUMAR MISHRA VS	// JEYPORE MAHILA /82 /2026 ()	
415	D-ABLAPL/16135/2026	STATE OF ODISHA DHIRENDRA NATH KHATUA VS	SADHAN MOHANTY VS	// NEMALO /106 /2026 ()	
416	D-ABLAPL/16137/2026	STATE OF ODISHA RASHMIRANJAN BASTIA @ RUNU VS	PRADEEP KUMAR KUNDU VS	// NIALI /317 /2026 ()	
417	D-ABLAPL/16140/2026	STATE OF ODISHA SANKAR BEHERA @ SHANKAR BEHERA VS	JAJATI KESHARI KHUNTA VS	// BALASORE TOWN /129 /2026 ()	
418	D-ABLAPL/16144/2026	STATE OF ODISHA SUREN CHHUALSINGH VS	SUVASHISH PATTANAIAK VS	// BHARATPUR PS /417 /2026 ()	
419	D-ABLAPL/16146/2026	STATE OF ODISHA DEBANA @ DEBENDRA NAYAK VS	PRANAB RANJAN CHHATOI VS	// PURI TOWN /353 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/16147/2026	SUMAN CHHUALSINGH VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	BHARATPUR PS /417 /2026 () //	
421	D-ABLAPL/16148/2026	PRADYUMNA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /222 /2026 () //	
422	D-ABLAPL/16149/2026	RAMA CHANDRA DALAI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	MANIABANDHA /82 /2026 () //	
423	D-ABLAPL/16152/2026	SUMIT KUMAR AGRAWAL VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BARPALLI /190 /2026 () //	
424	D-ABLAPL/16153/2026	BIBHU PRASAD JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /86 /2017 () //	
425	D-ABLAPL/16154/2026	MANTU @ SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /58 /2026 () //	
426	D-ABLAPL/16155/2026	JAGNYASENI NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	BHANJANAGAR /468 /2026 () //	
427	D-ABLAPL/16156/2026	ABHAYA CHARAN NAYAK @ JADA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHUSURI /243 /2026 () //	
428	D-ABLAPL/16158/2026	ARUN SWAIN @ ARUN KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHARATPUR PS /378 /2026 () //	
429	D-ABLAPL/16160/2026	CHITTARANJAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAIKANI-DIHI /41 /2026 () //	
430	D-ABLAPL/16165/2026	SK. ARIF VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /207 /2026 () //	
431	D-ABLAPL/16166/2026	JAMILLA BIBI @ JAMILA BIBI	BIBHUTI RANJAN MOHANTY	BALASORE TOWN /171 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/16167/2026	BABUNA NAYAK	TRUPTIMAYEE MAHAPATRA	BALIAPANDA /10 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/16172/2026	NAGBHUSAN PATTNAIK @ CHANDAN @ NAGBHUSAN PATTNAIK	ANBPAUTIRAN MOHANTY	SAHID NAGAR P.S. /198 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/16173/2026	SUBHASIS NAYAK	SIMRAN MAITY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/16174/2026	ARUN SWAIN @ ARUN KUMAR SWAIN	JYOTIRMAYA SAHOO	BHARATPUR PS /403 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/16179/2026	NASIR AHEMAD @ NASA	BIJAYA KUMAR SAHOO	ODAGAON /127 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/16185/2026	SITAL SWAIN	KARTIK CHANDRA TRIPATHY	PANIKOILI /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/16193/2026	HRUDANANDA PRADHAN @ HRUDAY KUMAR PRADHAN	DINKUMAR DALAI	DELANGA /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/16204/2026	MADHUSMITA SAMAL	BIBEKANANDA BHOL	EOW,BHUBANESWAR /8 /2026	
		VS	VS	()	
		STATE OF ODISHA (EOW)		//	
440	D-ABLAPL/16209/2026	JYOTIRANJAN SA	JAYADEBA BEHERA	//	AOD20240000366C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/16210/2026	BHIMA SAHOO ALIAS BIIMAASENA SAHOO	JAYADEBA BEHERA	//	AOD20240000366C202600076
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/16211/2026	BHIMA SAHOO ALIAS BIIMAASENA SAHOO	JAYADEBA BEHERA	//	AOD20240000366C202600078
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/16213/2026	STATE OF ODISHA BHIMA SAHOO ALIAS BIIMAASENA SAHOO VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202600077
444	D-ABLAPL/16214/2026	STATE OF ODISHA RAKSHYA ALIAS RAKSHYAK ALIAS KSHYAMANIDIPRASANNA KUMAR ROUTRAY VS	PRASANNA KUMAR ROUTRAY VS	// // ()	AOD20240000391C202600045
445	D-ABLAPL/16215/2026	STATE OF ODISHA NILANCHAL JENA VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600129
446	D-ABLAPL/16216/2026	STATE OF ODISHA GOBINDA BEHERA VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600128
447	D-ABLAPL/16219/2026	STATE OF ODISHA BIKRAM NAIK @ BUDU @ GUDU VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600134
448	D-ABLAPL/16222/2026	STATE OF ODISHA RAKESH KUMAR NAYAK VS	ARUN KUMAR BUDHIA VS	// // ()	AOD20240000603C202600020
449	D-ABLAPL/16223/2026	STATE OF ODISHA HUSEN ALIAS HUSEN KUMAR JENA VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600130
450	D-ABLAPL/16226/2026	STATE OF ODISHA BABULA DAS VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202600020
451	D-ABLAPL/16229/2026	STATE OF ODISHA UTTAM KUMAR JENA ALIAS UTTAM JENA VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600096
452	D-ABLAPL/16233/2026	STATE OF ODISHA CHINTU ALIAS BISWAJIT ROUT VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202600021
453	D-ABLAPL/16234/2026	STATE OF ODISHA TAPAS ALIAS TAPASH SETHI VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600092
		STATE OF ODISHA		//	

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MISC CASES FILED on :29/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-JCRLA/65/2022 JCRLA/65/2022	BENUDHAR PRADHAN@BENU PRADHAN ADV. MP		137/2026
2	D-JCRLA/65/2022 JCRLA/65/2022	BENUDHAR PRADHAN@BENU PRADHAN ADV. MP		138/2026
3	D-CRLMP/14899/2026 CRLMP/684/2026	NIRODH RANJAN PADHI MP	KIRAN KUMAR PATEL	145/2026
4	D-CRLMP/16195/2026 CRLMP/ /	SANJIB KUMAR PARIDA MP	MANAS RANJAN BAUG	146/2026
5	D-TRP(C)/25089/2026 TRP(C)/ /	SWAHA PATTANAİK MP	PRAVAT KUMAR MOHANTY	191/2026
6	D-RPFAM/24971/2026 RPFAM/ /	SUMANTA BEHERA MP	MIHIR KANTA RATH	228/2026
7	D-RPFAM/411/2023 RPFAM/411/2023	ABINASH MOHANTA MP	TUSAR KUMAR MISHRA	229/2026
8	D-RVWPET/379/2019 RVWPET/379/2019	BIBHUPADA RAY MP	JANMEJAY RAY	279/2026
9	D-MATA/22894/2026 MATA/ /	DR. SATYA RANJAN SAHU MP	EKTA AGARWAL	334/2026
10	D-MATA/16896/2026 MATA/149/2026	PABITRA KUMAR BARIK MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	335/2026
11	D-MATA/25030/2026 MATA/ /	SMRUTIRANJAN SINGHSAMANT @ SMRUTIRANJAN SINGH SAMANTA MP	ABHILASH MISHRA	336/2026
12	D-MATA/25059/2026 MATA/ /	SOUMENDRA KUMAR SAHOO MP	BYOMAKESH TRIPATHY	337/2026
13	D-BLAPL/15891/2026 BLAPL/ /	GURUDEV DIGAL MP	JUGALA KISHORE PANDA	397/2026
14	D-BLAPL/10574/2026 BLAPL/3827/2026	AMIT KUMAR MAHAKUD @ KANHU MP	SUDHANSU SEKHAR DASH	398/2026
15	D-BLAPL/7409/2026 BLAPL/2475/2026	MANTU SAHOO MP		399/2026
16	D-BLAPL/16082/2026 BLAPL/ /	SHEUIK @ SEIKH IRFAN UDDIN MP	KULDEEP MOHANTY	400/2026
17	D-CRLREV/35372/2025 CRLREV/914/2025	ARUN KUMAR SINGH SAMANTA MP	HRUDANANDA MOHAPATRA	642/2026
18	D-CRLREV/16059/2026 CRLREV/ /	HADIBANDHU DAS MP	NIRANJAN LENKA	643/2026
19	D-CRLREV/14893/2026 CRLREV/397/2026	TRIDEV PANDA MP	PRADEEP KUMAR KHUNTIA	644/2026
20	D-CRLREV/16151/2026 CRLREV/ /	BHARAT CHANDRA NAYAK @ BHARAT CHANDRA PANDA MP	BHARAT CHANDRA PANDA	645/2026
21	D-CRLREV/16151/2026 CRLREV/ /	BHARAT CHANDRA NAYAK @ BHARAT CHANDRA PANDA MP	BHARAT CHANDRA PANDA	646/2026
22	D-RSA/24959/2026 RSA/ /	SARBESWAR PANDA MP	SUKANTA KUMAR NAYAK	873/2026
23	D-RSA/24959/2026 RSA/ /	SARBESWAR PANDA MP	SUKANTA KUMAR NAYAK	874/2026
24	D-RSA/43658/2024 RSA/407/2024	SATYA KUMAR SAHU MP	BIBHUTI BHUSAN MISHRA	875/2026
25	D-RSA/25124/2026 RSA/ /	LILABATI TRIPATHY MP	SATYABAN SAHOO	876/2026
26	D-RSA/25142/2026	NILARATAN SAMANTARAY	ABHILASH MISHRA	

27	RSA/ / D-FAO/25051/2026 FAO/ /	MP MANAGER, T.P.HUB, NATIONAL INSURANCE CO. LTD., CUTTACK	PRASANTA KUMAR MAHALI	877/2026
28	D-FAO/25144/2026 FAO/ /	MP KUMUDINI DAS @ KUMUDA DEVI	KARUNAKAR DAS	898/2026
29	D-ABLAPL/14764/2026 ABLAPL/5914/2026	MP AKASHA KUMAR JENA	BIRAJA PRASAD NANDA	899/2026
30	D-ABLAPL/13258/2025 ABLAPL/5123/2025	MP SRIKRUSHNA DUTTA @ BHIMA DUTTA		917/2026
31	D-ABLAPL/5468/2026 ABLAPL/2379/2026	MP RAMBHA MEHER @ RAMA		918/2026
32	D-ABLAPL/9924/2026 ABLAPL/4071/2026	MP PURNACHANDRA NAYAK		919/2026
33	D-ABLAPL/9013/2026 ABLAPL/3766/2026	MP MANASHA KUMAR ROUT@ MANAS KUMAR ROUT		920/2026
34	D-ABLAPL/7579/2026 ABLAPL/3218/2026	MP PRANAB BISWAL @ PRANAB KUMAR BISWAL @ MILU		921/2026
35	D-ABLAPL/1918/2026 ABLAPL/833/2026	MP SURYA MALIK @ SURYANARAYAN MALLIK		922/2026
36	D-ABLAPL/13163/2026 ABLAPL/5202/2026	MP MANAS MOHANTY @ MANAS RANJAN MOHANTY		923/2026
37	D-ABLAPL/3540/2026 ABLAPL/1666/2026	MP RABI @ RABINDRA SAHOO		924/2026
38	D-ABLAPL/14181/2026 ABLAPL/5635/2026	MP HEMANTA BAG		925/2026
39	D-CMP/851/2023 CMP/851/2023	MP SUVENDRA MOHANTY	HRUDANANDA MOHAPATRA	926/2026
40	D-CMP/24967/2026 CMP/ /	MP JHARI DALEI	PANCHANAN PANIGRAHI	1043/2026
41	D-CMP/25087/2026 CMP/ /	MP ANSHUMAN ROUL	DWARIKA PRASAD MOHANTY	1044/2026
42	D-CMP/25134/2026 CMP/ /	MP SK. KAUSAR ALLI	AMIT PRASAD BOSE	1045/2026
43	D-CMP/25151/2026 CMP/ /	MP NIRUPAMA ROUT@SAMAL	HRUDANANDA MOHAPATRA	1046/2026
44	D-CMP/19642/2026 CMP/739/2026	MP STATE OF ODISHA	SWAYAMBHU MISHRA,A.S.C	1047/2026
45	D-CMP/19641/2026 CMP/740/2026	MP STATE OF ODISHA	SWAYAMBHU MISHRA,A.S.C	1048/2026
46	D-MACA/22729/2026 MACA/523/2026	MP SEHENAZ ANJUM	KAPILA CHARAN NAYAK	1049/2026
47	D-MACA/22729/2026 MACA/523/2026	MP SEHENAZ ANJUM	KAPILA CHARAN NAYAK	1272/2026
48	D-MACA/8746/2026 MACA/281/2026	MP REGIONAL MANAGER,NATIONAL INSURANCE CO. LTD.,CUTTACK		1273/2026
49	D-MACA/14327/2026 MACA/ /	MP D.M., UNITED INDIA INSURANCE CO.LTD.,PBR	PRASANTA KUMAR MAHALI	1274/2026
50	D-MACA/24266/2026 MACA/ /	MP LEGAL MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	1275/2026
51	D-MACA/24120/2026 MACA/514/2026	MP MANAGER (LEGAL), SHRIRAM GENERAL INSURANCE CO. LTD.,Bhubaneswar	PRASANTA KUMAR MAHALI	1276/2026
52	D-MACA/16261/2026 MACA/ /	MP SHRIRAM GENERAL INSURANCE CO.LTD.,PBR	PRASANTA KUMAR MAHALI	1277/2026
53	D-MACA/25015/2026 MACA/ /	MP AUTHORISED SIGNATORY, UNITED INDIA INSURANCE CO. LTD.,Bhubaneswar	PRASANTA KUMAR MAHALI	1278/2026
54	D-MACA/25015/2026 MACA/ /	MP AUTHORISED SIGNATORY, UNITED INDIA INSURANCE CO. LTD.,Bhubaneswar	PRASANTA KUMAR MAHALI	1279/2026
55	D-MACA/25015/2026 MACA/ /	MP AUTHORISED SIGNATORY, UNITED INDIA INSURANCE CO. LTD.,Bhubaneswar	PRASANTA KUMAR MAHALI	1280/2026
56	D-MACA/23134/2026 MACA/ /	MP REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,Bhubaneswar	PRASANTA KUMAR MAHALI	1281/2026
57	D-MACA/23134/2026 MACA/ /	MP REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,Bhubaneswar	PRASANTA KUMAR MAHALI	1282/2026
				1283/2026

58	D-MACA/23134/2026 MACA/ /	REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR MP	RANJANA NANDA, BBSR HANTY	1284/2026
59	D-MACA/25029/2026 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	1285/2026
60	D-MACA/25029/2026 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	1286/2026
61	D-MACA/25041/2026 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., BBSR MP	PRASANTA KUMAR MAHALI	1287/2026
62	D-MACA/25041/2026 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., BBSR MP	PRASANTA KUMAR MAHALI	1288/2026
63	D-MACA/25099/2026 MACA/ /	KUMARI RUNITA SAMAL MP	DEBASISH PATNAIK	1289/2026
64	D-MACA/25105/2026 MACA/ /	SASMITA SAMAL MP	DEBASISH PATNAIK	1290/2026
65	D-MACA/25105/2026 MACA/ /	SASMITA SAMAL MP	DEBASISH PATNAIK	1291/2026
66	D-MACA/25117/2026 MACA/ /	SIBUN KUMAR BEHERA MP	DEBASISH PATNAIK	1292/2026
67	D-CRLMC/16025/2026 CRLMC/ /	SAKIL KHAN MP	ASHOK KUMAR JENA	1389/2026
68	D-CRLMC/16095/2026 CRLMC/ /	RABINDRA NATH MISHRA MP	DEBA KUMAR RATH	1390/2026
69	D-CRLMC/16100/2026 CRLMC/ /	BIKASH PRADHAN MP	BYOMKESH TRIPATHY	1391/2026
70	D-CRLMC/16114/2026 CRLMC/ /	DHIRENDRA KUMAR SAHOO MP	MANOJ KUMAR PANDA	1392/2026
71	D-CRLMC/16132/2026 CRLMC/ /	DR. DEEPAK PADHI MP	DEEPALI MAHAPATRA	1393/2026
72	D-CRLMC/16139/2026 CRLMC/ /	SANDEEP PANDA MP	SANJIT MISHRA	1394/2026
73	D-CRLMC/16175/2026 CRLMC/ /	MANOJ KUMAR PATRA MP	PRASANNA KUMAR ROUSTRAY	1395/2026
74	D-CRLMC/16191/2026 CRLMC/ /	RABINDRA KUMAR SWAIN MP	NIRANJAN PANDA	1396/2026
75	D-CRLMC/16198/2026 CRLMC/ /	SANGITA JAYANTI DASH MP	HRUDANANDA MOHAPATRA	1397/2026
76	D-CRLMC/16207/2026 CRLMC/ /	JALADHAR TAKRI MP	PRASANTA KUMAR NANDA	1398/2026
77	D-CRLMC/27669/2024 CRLMC/3815/2024	BIJAY LAXMI NAYAK MP	PRASANTA KUMAR ROUSTRAY	1399/2026
78	D-CRLMC/16212/2026 CRLMC/ /	DEBENDRA BEHERA MP	PRASANTA KUMAR ROUSTRAY	1400/2026
79	D-CRLA/16075/2026 CRLA/ /	PRAKASH SOREN @ MATHURA SOREN MP	AMIT PRASAD BOSE	1431/2026
80	D-CRLA/16075/2026 CRLA/ /	PRAKASH SOREN @ MATHURA SOREN MP	AMIT PRASAD BOSE	1432/2026
81	D-CRLA/16106/2026 CRLA/ /	RAJUTI PRADHAN MP	AMITAV TRIPATHY	1433/2026
82	D-CRLA/16106/2026 CRLA/ /	RAJUTI PRADHAN MP	AMITAV TRIPATHY	1434/2026
83	D-CRLA/16113/2026 CRLA/ /	SATYA @ SATYABAN PANDE MP	AMULYA RATNA PANDA	1435/2026
84	D-CRLA/16113/2026 CRLA/ /	SATYA @ SATYABAN PANDE MP	AMULYA RATNA PANDA	1436/2026
85	D-CRLA/16130/2026 CRLA/ /	JITU @ INDRAMANI GOUD MP	NIRANJAN PANDA	1437/2026
86	D-CRLA/16130/2026 CRLA/ /	JITU @ INDRAMANI GOUD MP	NIRANJAN PANDA	1438/2026
87	D-WA/24964/2026 WA/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY,A.G.A	1912/2026
88	D-WA/24964/2026 WA/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY,A.G.A	1913/2026
89	D-WA/25068/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	

	WA/ /	MP		1914/2026
90	D-WA/25068/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		1915/2026
91	D-WA/25077/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		1916/2026
92	D-WA/25077/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		1917/2026
93	D-WA/25093/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		1918/2026
94	D-WA/25093/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		1919/2026
95	D-WA/25102/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		1920/2026
96	D-WA/25102/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		1921/2026
97	D-WP(C)/24941/2026	SUKANTI SAHOO	RAJALAXMI BISWAL	
	WP(C)/ /	MP		10379/2026
98	D-WP(C)/24945/2026	ABHIRAM CARETAKING AND EXPERT SERVICES, SHANBANSWAR		
	WP(C)/17260/2026	MP		10380/2026
99	D-WP(C)/24955/2026	DURGA PRASAD MOHANTA	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		10381/2026
100	D-WP(C)/24953/2026	SUNITA PRADHAN	MANOJ KUMAR KHUNTIA	
	WP(C)/ /	MP		10382/2026
101	D-WP(C)/24957/2026	INDIAN OIL CORPORATION LIMITED, JAGTINSINGHPUR	MANOJ KUMAR PRADHAN	
	WP(C)/ /	MP		10383/2026
102	D-WP(C)/13747/2025	M/S SANDEEP TRADERS, CUTTACK	MR. DIGANTA DAS	
	WP(C)/9859/2025	MP		10384/2026
103	D-WP(C)/50816/2025	SANJIT SAMAL	DIGANTA DAS	
	WP(C)/35359/2025	MP		10385/2026
104	D-WP(C)/24962/2026	UMA SANKAR BRHERA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		10386/2026
105	D-WP(C)/41427/2024	SANJAYA KUMAR BHOL	DIGANTA DAS	
	WP(C)/25185/2024	MP		10387/2026
106	D-WP(C)/24965/2026	AJAY BEHERA	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		10388/2026
107	D-WP(C)/24963/2026	SHYAM SUNDAR PUHAN @ SHYAMSUNDRAN	KRUPDHAN MOHANTY	
	WP(C)/ /	MP		10389/2026
108	D-WP(C)/24970/2026	ANADI CHARAN PUHAN	KULDEEP MOHANTY	
	WP(C)/ /	MP		10390/2026
109	D-WP(C)/26858/2025	N. KUMAR	DR. JANMEJAYA RAY	
	WP(C)/23415/2025	MP		10391/2026
110	D-WP(C)/24973/2026	M/S. PANCHAMUKHI ELECTRICAL AND CONSTRUCTION, JAGTINSINGHPUR		
	WP(C)/ /	MP		10392/2026
111	D-WP(C)/24975/2026	UPENDRA BEHERA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		10393/2026
112	D-WP(C)/36272/2025	MURALIDHAR ROUT	PRANAYA KISHORE HARICHANDAN	
	WP(C)/25360/2025	MP		10394/2026
113	D-WP(C)/24978/2026	LALATA KISHORE MOHAPATRA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		10395/2026
114	D-WP(C)/24977/2026	M/S. KALINGA WARRIOR SECURITY SERVICES, KALINGA	SOMNATH KISHRA	
	WP(C)/ /	MP		10396/2026
115	D-WP(C)/24980/2026	SUSIL KUMAR BEHERA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		10397/2026
116	D-WP(C)/23154/2026	SALILA SETHI	RUDRA NARAYAN PARIJA	
	WP(C)/15763/2026	MP		10398/2026
117	D-WP(C)/892/2026	CAPITAL ACADEMY OF NURSING, KHORDHA	RABI NARAYAN MOHANTY	
	WP(C)/1472/2026	MP		10399/2026
118	D-WP(C)/24984/2026	BIJAYA KUMAR AGARWAL	SIDHARTHA DAS	
	WP(C)/ /	MP		10400/2026
119	D-WP(C)/24986/2026	NIRUPAMA SANKHUA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		10401/2026
120	D-WP(C)/24988/2026	PARAMANANDA BARIK	PRAVASH CHANDRA JENA	
	WP(C)/17280/2026	MP		10402/2026

121	D-WP(C)/24990/2026 WP(C)/17285/2026	MANGAL BEHERA MP	PRAVASH CHANDRA JENA	10403/2026
122	D-WP(C)/24993/2026 WP(C)/17277/2026	SANKAR BEHERA MP	PRAVASH CHANDRA JENA	10404/2026
123	D-WP(C)/37044/2023 WP(C)/37044/2023	CHAKRADHAR SWAIN MP	DEEPALI MAHAPATRA	10405/2026
124	D-WP(C)/24996/2026 WP(C)/17287/2026	ANANTA BEHERA MP	PRAVASH CHANDRA JENA	10406/2026
125	D-WP(C)/24999/2026 WP(C)/ /	KAINA MANDAL MP	MADAN MOHAN SWAIN	10407/2026
126	D-WP(C)/25000/2026 WP(C)/17272/2026	MINATI BEHERA MP	PRAVASH CHANDRA JENA	10408/2026
127	D-WP(C)/25003/2026 WP(C)/17279/2026	SAPAN KUMAR BEHERA MP	PRAVASH CHANDRA JENA	10409/2026
128	D-WP(C)/48926/2025 WP(C)/34881/2025	BIJU KUMBHAR MP	MANORANJAN PADHI	10410/2026
129	D-WP(C)/25008/2026 WP(C)/ /	AJET KHAN MP	GOPINATH MISHRA	10411/2026
130	D-WP(C)/25013/2026 WP(C)/ /	TULSI TIRIA MP	LINGARAJ SARANGI	10412/2026
131	D-WP(C)/16002/2026 WP(C)/12802/2026	M/S.PARADEEP PHOSPHATES LTD, BHUBANESHWAR MP	ASHISH KUMAR SAMAL	10413/2026
132	D-WP(C)/16006/2026 WP(C)/12793/2026	M/S.PARADEEP PHOSPHATES LTD.,BHUBANESHWAR MP	ASHISH KUMAR SAMAL	10414/2026
133	D-WP(C)/6188/2026 WP(C)/6819/2026	M/S GAIL (INDIA) LIMITED, NEW DELHI MP	ASHISH KUMAR SAMAL	10415/2026
134	D-WP(C)/29111/2025 WP(C)/22243/2025	SUMANTA KUMAR ROUT MP	ASHOK KUMAR SARANGI	10416/2026
135	D-WP(C)/25020/2026 WP(C)/ /	CHHATI CHANDRASEKHAR RAO MP	KOUSIK ANANDA GURU	10417/2026
136	D-WP(C)/25021/2026 WP(C)/ /	SOURABH DAS MP	BIJAY KUMAR MISHRA	10418/2026
137	D-WP(C)/24972/2026 WP(C)/17230/2026	RAMESH KUMAR SAHOO MP	LINGARAJ MOHANTY	10419/2026
138	D-WP(C)/25026/2026 WP(C)/ /	MAHENDRA MALIK MP	BIJAYA KUMAR BEHERA 1	10420/2026
139	D-WP(C)/25028/2026 WP(C)/ /	JUDHISTIRA BHOI MP	RABI NARAYAN MOHANTY	10421/2026
140	D-WP(C)/25034/2026 WP(C)/17286/2026	ABANI KUMAR GAUDA MP	HARI KRUSHNA PANIGRAHI	10422/2026
141	D-WP(C)/7355/2026 WP(C)/6181/2026	SRUJEET KHUNTIA MP		10423/2026
142	D-WP(C)/12016/2026 WP(C)/9435/2026	UPASANA EDUCATION TRUST, BHUBANESHWAR MP	MSARISWAJIT DAS	10424/2026
143	D-WP(C)/5774/2026 WP(C)/4880/2026	SRI SRI GOPINATH DEV BIJE DAMANA, KHAMRASH MP	KAMRASH ROURTRAY	10425/2026
144	D-WP(C)/25053/2026 WP(C)/ /	JANARDAN BEHERA MP	SUBHADUTTA ROURTRAY	10426/2026
145	D-WP(C)/25061/2026 WP(C)/ /	PANAMANI HEMBRAM MP	SUBHADUTTA ROURTRAY	10427/2026
146	D-WP(C)/25062/2026 WP(C)/17259/2026	PRATIVA NAYAK MP	AKSHAYA KUMAR PANDEY	10428/2026
147	D-WP(C)/25060/2026 WP(C)/ /	SARASWATI SISHU VIDYA MANDIR, KUHINDIA MP	BIJAY KUMAR SARANGI	10429/2026
148	D-WP(C)/25063/2026 WP(C)/ /	M/S NAVA LIMITED, HYDERABAD MP	SIBASAI MAHAPATRA	10430/2026
149	D-WP(C)/25065/2026 WP(C)/ /	KAMALA PARIDA MP	SUBHADUTTA ROURTRAY	10431/2026
150	D-WP(C)/25069/2026 WP(C)/ /	NRUSINGHANATH MALLICK MP	SUBHADUTTA ROURTRAY	10432/2026
151	D-WP(C)/25070/2026 WP(C)/ /	SAMBIT KUMAR SAMANTARAY MP	ALOK KUMAR DAS	10433/2026
152	D-WP(C)/25072/2026	SRIDHAR SAHOO	ASHOK KUMAR BEHERA	

	WP(C)/ /	MP		10434/2026
153	D-WP(C)/25074/2026	BHAGYADHAR BEHERA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		10435/2026
154	D-WP(C)/25037/2026	M/S MOHAN PODDAR	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		10436/2026
155	D-WP(C)/25079/2026	NILA KUMAR DAS	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		10437/2026
156	D-WP(C)/41136/2025	SURENDRA KUMAR CHOUBEY	PRAVAT KUMAR NAYAK	
	WP(C)/32196/2025	MP		10438/2026
157	D-WP(C)/25081/2026	M/S.OASYS TECH SOLUTIONS PVT.LTD., BALUBAKESWAR DAS		
	WP(C)/ /	MP		10439/2026
158	D-WP(C)/25083/2026	SIDHESWARI S.H.G., HARIPUR, NAYAGAR	RAJIV KUMAR MAHANTA	
	WP(C)/17288/2026	MP		10440/2026
159	D-WP(C)/25086/2026	PANCHANAN KARAN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		10441/2026
160	D-WP(C)/25084/2026	PRASANTA KUMAR JENA	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		10442/2026
161	D-WP(C)/25091/2026	SUKADEV MAJHI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		10443/2026
162	D-WP(C)/25097/2026	DR.JAMI SRINIVAS KUMAR	ABHILASH MISHRA	
	WP(C)/ /	MP		10444/2026
163	D-WP(C)/22800/2026	PHOTO SAHU	MAHADEV SAHU	
	WP(C)/ /	MP		10445/2026
164	D-WP(C)/25098/2026	PRABHASINI PANIGRAHY	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		10446/2026
165	D-WP(C)/25101/2026	BIDYADHAR ADABAR	AGNIHOTRA SAHU	
	WP(C)/ /	MP		10447/2026
166	D-WP(C)/25046/2026	ZYABIDA BEGUM	SAMEER KUMAR DAS	
	WP(C)/ /	MP		10448/2026
167	D-WP(C)/25108/2026	BHIKARI SAHOO	TRUPTI MAYEE MAHAPATRA	
	WP(C)/ /	MP		10449/2026
168	D-WP(C)/25118/2026	BICHITRA PRATAP DAS	SUDHANSU PRASAD MAHAPATRA	
	WP(C)/ /	MP		10450/2026
169	D-WP(C)/25122/2026	SRI KVR TRAVELS, VIJAYAWADA (RURAL)	PRASANTA KUMAR PRADHAN	
	WP(C)/17255/2026	MP		10451/2026
170	D-WP(C)/25121/2026	MINATI SAHOO	SHAKTI PRASAD DAS	
	WP(C)/ /	MP		10452/2026
171	D-WP(C)/25122/2026	SRI KVR TRAVELS, VIJAYAWADA (RURAL)	PRASANTA KUMAR PRADHAN	
	WP(C)/17255/2026	MP		10453/2026
172	D-WP(C)/25127/2026	GEETANJALI JENA	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		10454/2026
173	D-WP(C)/25049/2026	MAA DAKHINAKALI STONE CRUSHER	PARTHA SARATHI DAS	
	WP(C)/ /	MP		10455/2026
174	D-WP(C)/25131/2026	SOUMYA RANJAN SAHU	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		10456/2026
175	D-WP(C)/25137/2026	RATAN KUMAR RAY	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		10457/2026
176	D-WP(C)/25136/2026	ASHIS PUROHIT @ ASHIS KUMAR PUROHIT	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		10458/2026
177	D-WP(C)/25141/2026	BISWAJEET SAHOO	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		10459/2026
178	D-WP(C)/25050/2026	RAJABALA SWAIN	KULDEEP MOHANTY	
	WP(C)/ /	MP		10460/2026
179	D-WP(C)/25146/2026	AJIT KUMAR PRADHAN	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		10461/2026
180	D-WP(C)/25052/2026	SEEMANTA ENGINEERING COLLEGE, JHARKEDE	ABHILASH MISHRA	
	WP(C)/ /	MP		10462/2026
181	D-WP(C)/25155/2026	SITAKANTA MOHANTY	ABHILASH MISHRA	
	WP(C)/ /	MP		10463/2026
182	D-WP(C)/25058/2026	MANAS KUMAR OJHA	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		10464/2026
183	D-WP(C)/25148/2026	M/S LAGNA TRADERS	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		10465/2026

184	D-WP(C)/25152/2026 WP(C)/ /	SURENDRANATH SAHOO MP	ACHYUTANANDA PATTANAİK	10466/2026
185	D-WP(C)/25153/2026 WP(C)/ /	SANJEEV KUMAR SINGH MP	LALITENDU MISHRA	10467/2026
186	D-WP(C)/25157/2026 WP(C)/ /	RAJEEV KUMAR MOHANTY MP	LALITENDU MISHRA	10468/2026
187	D-WP(C)/25159/2026 WP(C)/ /	SUNIL KUMAR SAHU MP	LALITENDU MISHRA	10469/2026
188	D-WP(C)/25160/2026 WP(C)/ /	JAGANNATH GHOSH MP	SUBASH CHANDRA ACHARAY	10470/2026
189	D-WP(C)/25166/2026 WP(C)/ /	DHARANIDHAR BEHERA MP	SUBASH CHANDRA ACHARYA	10471/2026